

C O N T E N T S

**Sixteenth Series, Vol. XXXI, Fourteenth Session, 2018/1940 (Saka)
No. 23, Tuesday, March 27, 2018/Chaitra 06, 1940 (Saka)**

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OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Sumitra Mahajan

THE DEPUTY SPEAKER

Dr. M. Thambidurai

PANEL OF CHAIRPERSONS

Shri Arjun Charan Sethi

Shri Hukmdeo Narayan Yadav

Shri Anandrao Adsul

Shri Pralhad Joshi

Dr. Ratna De (Nag)

Shri Ramen Deka

Shri Konakalla Narayana Rao

Shri K.H. Muniyappa

Dr. P. Venugopal

Shri Kalraj Mishra

SECRETARY GENERAL

Shrimati Snehlata Shrivastava

LOK SABHA DEBATES

LOK SABHA

Tuesday, March 27, 2018/Chaitra 06, 1940 (Saka)

The Lok Sabha met at Eleven of the Clock

[HON. SPEAKER *in the Chair*]

... (*Interruptions*)

11 0 ½ hrs

(At this stage, Shri V. Elumalai, Shri G. Hari and some other hon. Members came and stood on the floor near the Table.)

HON. SPEAKER: Please go to your seats.

... (*Interruptions*)

HON. SPEAKER: Question No. 441. Hon. Member, Shrimati P.K. Shreemathi
Teacher.

... (*Interruptions*)

11 01 hrs

ORAL ANSWER TO QUESTION

HON. SPEAKER: Question No. 441. Shrimati P.K. Shreemathi Teacher.

... (Interruptions)

(Q. 441)

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चंद गहलोत): एक विवरण सभा पटल पर रख दिया गया है।

...(व्यवधान)

HON. SPEAKER : Please go to your seats.

... (Interruptions)

माननीय अध्यक्ष: यह क्या हो रहा है?

...(व्यवधान)

HON. SPEAKER: The House stands adjourned to meet again at 12 O' Clock.

11 02 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

12 00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Hon. Speaker in the Chair)

... (Interruptions)

(At this stage, Shrimati V. Sathyabama and some other hon. Members came and stood on the floor near the Table.)

... (Interruptions)

माननीय अध्यक्ष : माननीय सदस्यगण, कुछ विभिन्न विषयों पर स्थगन प्रस्ताव की सूचनाएं प्राप्त हुई हैं। यद्यपि मामले महत्वपूर्ण हैं, लेकिन इसके लिए कार्यवाही में व्यवधान डालना अनिवार्य नहीं है। मैंने किसी भी स्थगन प्रस्ताव की सूचना को अनुमति प्रदान नहीं की है।

...(व्यवधान)

12 02 hrs

PAPERS LAID ON THE TABLE

HON. SPEAKER: Now, Papers to be laid on the Table.

... (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND
FERTILIZERS (RAO INDERJIT SINGH): I beg to lay on the Table a copy each
of the following papers (Hindi and English versions) under sub-section (1) of
Section 394 of the Companies Act, 2013:-

- (1) (i) Statement regarding Review by the Government of the working of
the Fertilizer Corporation of India Limited, New Delhi, for the year
2016-2017.
- (ii) Annual Report of the Fertilizer Corporation of India Limited, New
Delhi, for the year 2016-2017, along with Audited Accounts and
comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8989/16/18]

- (2) (i) Statement regarding Review by the Government of the working of
the Hindustan Fertilizer Corporation Limited, New Delhi, for the year
2016-2017.
- (ii) Annual Report of the Hindustan Fertilizer Corporation Limited, New
Delhi, for the year 2016-2017, alongwith Audited Accounts and
comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8990/16/18]

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्णपाल गूर्जर): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ : -

- (1) (एक) इंडियन साइन लैंग्वेज रिसर्च एंड ट्रेनिंग सेंटर, नई दिल्ली के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) इंडियन साइन लैंग्वेज रिसर्च एंड ट्रेनिंग सेंटर, नई दिल्ली के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8991/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): On behalf of Shri Kiren Rijju, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Disaster Management, New Delhi, for the year 2015-2016, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Disaster Management, New Delhi, for the year 2015-2016.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8992/16/18]

- (3) A copy of the Border Security Force, Medical Cadre, Group 'C' Posts (Combatised) Recruitment (Amendment) Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.212(E) in Gazette of India dated 8th March, 2018 under sub-section (3) of Section 141 of the Border Security Force Act, 1968.

[Placed in Library, See No. LT 8993/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): On behalf of Shri Babul Supriyo, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-
- (a) (i) Statement regarding Review by the Government of the working of the HMT Limited, Bangalore, for the year 2016-2017.
- (ii) Annual Report of the HMT Limited, Bangalore, for the year 2016-2017, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8994/16/18]

- (b) (i) Statement regarding Review by the Government of the working of the Rajasthan Electronics and Instruments Limited, Jaipur, for the year 2016-2017.
- (ii) Annual Report of the Rajasthan Electronics and Instruments Limited, Jaipur, for the year 2016-2017, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8995/16/18]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palakkad, for the year 2016-2017, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Fluid Control Research Institute, Palakkad, for the year 2016-2017.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 8996/16/18]

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्रीमती कृष्णा राज): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

- (1) (एक) कोस्टल अक्वाकल्चर अथॉरिटी, चेन्नई के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) कोस्टल अक्वाकल्चर अथॉरिटी, चेन्नई के वर्ष 2015-2016 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 8997/16/18]

- (3) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (2) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-
(क) (एक) वेस्ट बंगाल लाइवस्टाक डेवलपमेंट कार्पोरेशन लिमिटेड, कोलकाता के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा।
(दो) वेस्ट बंगाल लाइवस्टाक डेवलपमेंट कार्पोरेशन लिमिटेड, कोलकाता का वर्ष 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 8998/16/18]

- (ख) (एक) गोवा मीट कांप्लेक्स लिमिटेड, पणजी के वर्ष 2015-2016 के कार्यक्रम की सरकार द्वारा समीक्षा ।
(दो) गोवा मीट कांप्लेक्स लिमिटेड, पणजी का वर्ष 2015-2016 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8999/16/18]

12 04 hrs

MESSAGES FROM RAJYA SABHA

SECRETARY GENERAL: Madam Speaker, I have to report following messages received from the Secretary General of Rajya Sabha:-

(i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 9th March, 2018 adopted the following Motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

“That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2018 and ending on the 30th April, 2019, and do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, ten Members from amongst the Members of the House to serve on the said Committee.”

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, the following seven Members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shri Shamsheer Singh Dullu
2. Shri Ahamed Hassan
3. Shri P.L. Punia
4. Shri D. Raja
5. Shri Amar Shankar Sable
6. Mahant Shambhuprasadji Tundiya
7. Shri Ramkumar Verma

3. I am also to inform that in order to fill up the remaining three vacancies in the Committee, the election process will be initiated during the next Session of Rajya Sabha.'

(ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 9th March, 2018 adopted the following Motion in regard to the Committee on Public Undertakings:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings for the term beginning on the 1st May, 2018 and ending on the 30th April, 2019, and do proceed to elect, in such manner as the Chairman may direct, seven Members from amongst the Members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following six Members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shri Pratap Keshari Deb
2. Shri Naresh Gujral
3. Shri Mohd. Ali Khan
4. Shri Shamsheer Singh Manhas
5. Shri Ram Vichar Netam
6. Shri A.K. Selvaraj

3. I am also to inform that in order to fill up the remaining one vacancy in the Committee, the election process will be initiated during the next session of Rajya Sabha.'

(iii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 9th March, 2018 adopted the following Motion in regard to the Committee on Public Accounts:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts for the term beginning on the 1st May, 2018 and ending on the 30th April, 2019, and do proceed to elect, in such manner as the Chairman may direct, seven Members from amongst the Members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, the following five Members of the Rajya Sabha have been duly elected to the said Committee:-

1. Prof. M.V. Rajeev Gowda
2. Shri Bhubaneswar Kalita
3. Shri Shwait Malik
4. Shri Narayan Lal Panchariya
5. Shri Sukhendu Sekhar Ray

3. I am also to inform that in order to fill up the remaining two vacancies in the Committee, the election process will be initiated during the next session of Rajya Sabha.'

(iv) 'In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 22nd March, 2018 agreed without any amendment to the Payment of Gratuity (Amendment) Bill, 2018 which was passed by the Lok Sabha at its sitting held on the 15th March, 2018.'

12 04 ¾ hrs

STATEMENT BY MINISTER

Status of implementation of the recommendations contained in the 288th Report of the Standing Committee on Human Resource Development on Demands for Grants (2017-18), pertaining to the Department of Higher Education, Ministry of Human Resource Development*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): I beg to make a statement regarding the status of implementation of the recommendations contained in the 288th Report of the Standing Committee on Human Resource Development on Demands for Grants (2017-18), pertaining to the Department of Higher Education, Ministry of Human Resource Development.

* Laid on the Table and also placed in Library, See No. LT 9000/16/18

...(व्यवधान)

माननीय अध्यक्ष : खड़गे जी, आप बोलिए।

...(व्यवधान)

माननीय अध्यक्ष : आपकी बात सुनाई नहीं दे रही है।

...(व्यवधान)

माननीय अध्यक्ष : ऐसे नहीं करते हैं। You cannot do like this.

...(व्यवधान)

श्री मल्लिकार्जुन खड़गे (गुलबर्गा): माननीय अध्यक्ष जी, नो कॉन्फिडेंस मोशन मूव करने के लिए 50 लोग होने चाहिए, यहां 50 से ज्यादा लोग हैं। हम चर्चा से नहीं भाग रहे हैं, हम चर्चा करने के लिए तैयार हैं, हमने नो कॉन्फिडेंस मोशन मूव किया है।...(व्यवधान)

HON. SPEAKER: I cannot do like this. How can I proceed?

... (Interruptions)

रसायन और उर्वरक मंत्री तथा संसदीय कार्य मंत्री (श्री अनन्तकुमार): माननीय अध्यक्ष जी, आपने पिछले 15 दिनों से लगातार सबको अपील की है, खासकर कांग्रेस और अपोजिशन पार्टी को आर्डर मैन्टेन करने की अपील की है।...(व्यवधान)

मोदी सरकार चर्चा के लिए तैयार है। यहां भी हमें कॉन्फिडेंस है और बाहर भी कॉन्फिडेंस है।...(व्यवधान) मैं कांग्रेस को इतना ही कहना चाहूंगा कि अब यह हाल हो गया है कि एलाइंस में भी पिछलगू बन गए हैं और सीट एजस्ट में भी पिछलगू बन गए हैं।...(व्यवधान) अब नो कॉन्फिडेंस मोशन के बारे में भी पिछलगू बन गए हैं। उनकी कोई प्राइमरी नहीं रही, मार्जिनल पार्टी बन चुके हैं, इसलिए खड़गे जी को आत्मचिंतन करना चाहिए।

हम अविश्वास के बारे में चर्चा करने के लिए तैयार हैं।...(व्यवधान)

माननीय अध्यक्ष : हो गया, बहुत हो गया।

...(व्यवधान)

12 07 hrs

OBSERVATION BY THE SPEAKER
Notices of Motion of No Confidence

HON. SPEAKER: Hon. Members, I have received notices of Motion of No Confidence in the Council of Ministers from Sarvashri Thota Narasimham, Mallikarjun Kharge, Y.V. Subba Reddy, P. Karunakaran, Mohd. Salim, N.K. Premachandran, Srinivas Kesineni, P.K. Kunhalikutty, Kinjarapu Ram Mohan Naidu, Jayadev Galla, Asaduddin Owaisi, P.V. Midhun Reddy and Jose K. Mani.

... (*Interruptions*)

HON. SPEAKER: I am duty bound to bring the notices before the House.

... (*Interruptions*)

HON. SPEAKER: Please go back to your seats. I cannot do like this. Unless the House is in order, I will not be in a position to count the 50 Members who have to stand in their assigned places so that I can ascertain as to whether the leave has been granted or not. Therefore, I request all of you to go back to your seats.

... (*Interruptions*)

HON. SPEAKER: This is not the way. Please put down your placards. This is not the way. I am sorry to say this. Please go back to your seats.

... (*Interruptions*)

HON. SPEAKER: Since the House is not in order, I will not be able to bring the notices before the House.

... (*Interruptions*)

HON. SPEAKER: I cannot do anything. Please go back to your seats.

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again on Wednesday, the 28th March, 2018 at 11.00 a.m.

12 09 hrs

*The Lok Sabha then adjourned till Eleven of the Clock
on Wednesday, March 28, 2018/Chaitra 7, 1940 (Saka).*
